

as per approved norms of the Scheme, 4 (four) hostels were not approved as the percentage level of SC population in these districts was below 2%.

Permission for raising height of the Sardar Sarovar Dam

725. SHRIMATI SMRITI ZUBIN IRANI:
SHRI MANSUKH L. MANDAVIYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the Narmada Control Authority can grant final permission for raising height of the Sardar Sarovar Dam only after receiving recommendation for the same from the R&R sub-group which is chaired by the Secretary, Ministry of Social Justice and Empowerment; and

(b) by when the next meeting of the R&R sub-group of the NCA proposed to be convened?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

The Narmada Control Authority can grant final permission for raising the height of Sardar Sarovar Dam from time to time after it obtains the clearances from the R&R Sub-Group of NCA (including consultation with the Grievances Redressal Authorities) and the Environment Sub-Group.

(b) The date for the next meeting of the R&R Sub-Group of NCA has not yet been fixed.

**Physically and mentally challenged persons as
per latest census**

†726. SHRI ASHK ALI TAK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of physically and mentally challenged persons in the country according to the latest census; and

(b) the details of the percentage and proportional data of employment provided by centre and various State Governments for upliftment of disabled persons?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The total number of persons with disability in the country, which includes physically and mentally challenged persons, is 2.19 crore as per Census, 2001. The disability related data of Census, 2011 is not available so far.

†Original notice of the question was received in Hindi.